2

## RAJYA SABHA

Wednesday, the 26th February, 1975/the 7th Phalguna, 1896 (Saka)

The House met at eleven of the clock, Mr. Deputy Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

\*179. [Transferred to the 3rd March, 1975]

Use of Solar Energy and Energy Derived from Recycled wastes for Food Production

\*180. SHRI K. P. SINGH DEO . ( SHRI LOKANATH MISRA : SHRI M. P. VARMA : SHRI SITARAM SINGH :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government's attention has been drawn to a study made by scientists of the Indian Agricultural Research Institute to the effect that there is large scope for augmenting energy supply for food production by the use of solar energy and energy derived from recycled wastes; and
- (5) if so, what steps Government propose to take in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM). (a) and (b) A statement is placed on the Table of the Sabha.

## Statement

- (a) In food production solar energy is converted by photo-synthetic process of crop plants to chemical energy. Thus, all efforts to raise the per hectare yield of crops including multiple cropping are in the direction of efficient conversion of solar energy into food production. Excepting this general conversion and in post-harvest drying of crops, no other studies have been done by the IARI to utilize solar energy in crop production. However, work has been done on the recycling of the following wastes as manure.
- (i) Spent slurry.—During fermentation in the gas plant, about 30 % of the added cow dung is converted into methane gas and about 70% remains as residue for use as manure. Experiments have been conducted at IARI on the disposal and utilisation of this spent slurry. Analysis of the slurry obtained from the Institute Dairy has shown that it is superior even to farm yard manure in its effect on crop growth and also in its power to improve the soil physical properties.

(ii) Manure from wastes.—Experiments have been conducted at IARI to chemically

†The question was actually asked on the floor of the House by Shri K. P. Singh Deo.

1-979RSS/74

prepare manure from a variety of organic wastes viz., animal bones, hair and wool wastes, leather waste etc. Studies on the effect of these manures on plant growth are in progress.

Experiments conducted at IARI have shown that the energy obtained from a family sized Village Model Gas Plant producing about 100 cft. gas per day can be used for cooking, lighting and running engines. For cooking, some cheap and simple burners from locally inexpensive materials have been designed. For lighting purposes suitable gas mantles are available in the market. For running engines, however, certain modifications have to be introduced in the petrol engine to make it run on methane gas.

(b) Department of Agriculture has launched a programme of the cultivation of High Yielding Varieties including multiple cropping in irrigated and assured rainfall areas. Through these programmes, amongst other things, the efficient conversion of solar energy in crop production can be achieved.

For the recycling of wastes the following programmes have been taken up under Central sector:

- (i) Utilisation of urban wastes through conventional and mechanised composting systems;
- (ii) Setting up of Gobar Gas Plants; and
- (iii) Sewage and sullage utilisation for irrigation.

Additionally, the State Governments have since long been popularising the utilisation of agricultural wastes and other special type of wastes through composing.

SHRI K. P. SINGH DEO: Sir since solar energy is one of our most abundant resources, and it is a renewable source of energy. I would like to know whether Government have provided any outlay in the coming Plan or whether they have any programme of research on solar energy so that storage for solar energy is possible, as is done in Canada, France and other countries.

SHRI JAGJIVAN RAM: Now, Sir, various experiments are being carried on, and whatever funds the Indian Council of Agricultural Research require, they will get for this research.

SHRI K. P. SINGH DEO: My second question is that the National Committee on Science and Technology is believed to have given a blueprint for research and development of solar energy, specially for application into the agricultural field. I would like to know whether in a recent

conference held in Delhi any decision was taken for the location of a centre here in India for the application of and research on solar energy; and if so, what are the steps taken by the Government to see that it is fulfilled.

SHRI JAGJIVAN RAM: Sir whatever research is carried on is in complete collaboration with the scientific institutions, and as I have said, research is already being carried on by the Indian Council of Agricultural Research, with a view to the application of solar energy for agricultural purposes. In respect of use of agricultural waste, the most important is the utilization of gobar gas and also of compost manure and green manure.

\*181. [The questioners (Shri Bezawada Papi Reddy and Shri Kanchi Kalyana Sun-daram) were absent. For answer vide col. 41 infra]

## प्राथमिक तथा माध्यमिक शिक्षा का अधिग्रहण

\* 18 2. श्री नागेश्वर प्रसाद शाही : श्री जगदीश जोशी :† श्री कल्प नाथ : श्री नत्थी सिंह : श्री गुणानन्द ठाकुर :

क्या शिक्षा-समाजक कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि सरकार नई दिल्ली में निजी संस्थाओं से प्राथ-मिक तथा माध्यमिक शिक्षा के कार्य को कब तक ग्रपने हाथ में ले लेने का विचार रखती है ?

†Taking over of Primary and Secondary Education

\*182. SHRI NAGESHWAR PRASAD SHAHI: SHRI JAGDISHJO SHI:† SHRI KALP NATH: SHRI NATHI SINGH: SHRI GUNANAND THAKUR:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state by when Government propose to take over the primary and secondary education from the private organisation in Delhi?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डीं॰ पी॰ यादव): दिल्ली के ऐसे प्राथमिक तथा माध्यमिक स्कूलों की ग्रपने नियत्रण में लेने का सरकार का कोई विचार नहीं है जिनका प्रबन्ध निजी तौर पर चलाया जा रहा है तथापि दिल्ली स्कूल शिक्षा ग्रधि-नियम 1973 की धारा 20 के उपवंधों के ग्रधीन ऐसा किया जा सकता है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SO-CIAL WELFARE AND IN THE DEPART-MENT OF CULTURE (SHRI D. P. YADAV): Government have no proposal under their consideration for taking over the privately managed Primary and Secondary Schools in Delhi except in accordance with the provisions' contained under Section 20 of the Delhi School Education Act, 1973.]

श्री जगदीश जोशी: अध्यक्ष महोदय, क्या मंत्री जी को इस बात की जानकारी है कि कई राष्ट्र-विरोधी और समाज विरोधी और साम्प्रदायिक तत्व भी प्राथमिक और माध्यमिक शिक्षा के क्षेत्र में काफी प्रभाव रखते हैं? ऐसी सारी प्रक्रियाएं राष्ट्र-हित विरोधी हैं, इसको मद्दे नजर रखते हुए देश की सम्पूर्ण प्राथमिक और माध्यमिक शिक्षा के श्रिधग्रहण पर क्या सरकार गौर करेगी?

श्री डी॰ पी॰ यादव: ग्रध्यक्ष जी, शिक्षा राज्य का विषय है। इसे राज्य सरकार ही कर सकती है। हम से जो मदद होगी हम करेंगे।

श्री जगदीश जोशो : ग्रध्यक्ष महोदय, ग्रगर कोई राज्य सरकार पूरी तरह से प्राथमिक ग्रौर माध्यमिक शिक्षा को ग्रपने हाथ में लेती है तो केन्द्रीय सरकार का क्या नियम है , उसको कितने प्रतिशत ग्रनुदान उसके लिए दिया जाता है ?

श्री डी॰ पी॰ यादव : ग्रध्यक्ष महोदय, केन्द्रीय सरकार उसमें कोई ग्रनुदान नहीं देती ।

SHRI SARDAR AMJAD ALI: I would like to quote Article 45 of the Constitution to the hon. Minister:

7,

<sup>†</sup>The question was actually asked on the floor of the House by Shri Jagdish Joshi.

<sup>‡[ ]</sup> English translation.